

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**C. P. NO. 105(ND)09**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017**

**NAME OF THE COMPANY:** M/s. Jhankar Motels Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

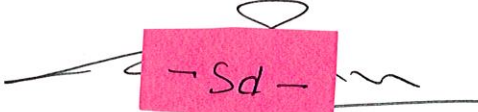
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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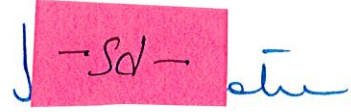
	For the Petitioner (s)	: Mr. Ramesh Singh, Advocate Ms. Swaralipi Deb Roy, Advocate		
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	For the Respondent (s)	: Mr. Narendra M. Sharma, Advocate for R1 to 5 Ms. Prachi Gupta, Advocate for R1 to 5 Mr. Vivek Malik, Advocate for R7 & 8 Mr. Mukul Thakur, Advocate for R 7 & 8		
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**Order**

At request adjourned to 28<sup>th</sup> September, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**